

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.08.2020 (THURSDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Venugopal M., Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 608 of 2020	Ashok Agarwal Vs. Amitex Polymers Pvt. Ltd.	Pankaj Bhagat	
2.	Comp. App. (AT) (Ins) No. 624 of 2020	Om Prakash Agrawal Liquidator –S. Kumars Nationwide Ltd. Vs. Chief Commissioner of Income Tax (TDS) & Anr.	Nipun Gautam	
3.	Comp. App. (AT) (Ins) No. 626 of 2020	KVR Industries Pvt. Ltd. Vs. P.P. Bafna Ventures Pvt. Ltd.	Yogesh Kumar Jagia	
4.	Comp. App. (AT) (Ins) No. 638 of 2020	Alok Kumar Kuchhal Erstwhile Interim Resolution Professional Vs. Charming Appeals Pvt. Ltd. & Ors.	Alok Kumar Kuchhal	Aditya Dewan Heerika Shukla-R6 Gaurav Srivastava

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial), Hon'ble Mr. Balvinder Singh, Member (Technical) and Hon'ble Mr. V.P. Singh, Member (Technical)

For Hearing

5.	Comp. App. (AT) (Ins) No. 995 of 2019 & I.A No. 179 of 2020 Part Heard	S.S. Natural Resources Pvt. Ltd. Vs. Ramsarup Industries Ltd. & Ors. With	Abhirup Dasgupta	Rony O. John-R2 Dinkar Singh-R5 Kshitiz Chhawchharia-RP
6.	Comp. App. (AT) (Ins) No. 988 of 2019 Part Heard	Pegasus Assets Reconstruction Pvt. Ltd. Vs. Kshitiz Chhawchharia (RP) & Ors. With	Atul Sharma	Rony O. John-R1 Dinkar Singh-R3 Kshitiz Chhawchharia-RP

7.	Comp. App. (AT) (Ins) No. 1039 of 2019 Part Heard	Aashish Jhunjhunwala & Ors. Vs. Kshitiz Chhawhharia, RP of Ramsarup Industries Ltd. & Ors. With	Raka Bejoy phookan Neha Tandon	Rony O. John- R2 Dinkar Singh-R3 Kshitiz Chhawchharia- RP
8.	Comp. App. (AT) (Ins) No. 1124 of 2019 Part Heard	Aashish Jhunjhunwala. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd. & Ors. With	Neha Tandon	
9.	Comp. App. (AT) (Ins) No. 1125 of 2019 Part Heard	Vanguard Credit & Holdings Pvt. Ltd. Vs. Kshitiz Chhawchharia RP of Ramsarup Industries Ltd & Anr. With	R.B. Phookan	Abhirup Dasgupta- R2
10.	Comp. App. (AT) (Ins) No. 1159 of 2019 Part Heard	Orissa Metaliks Pvt Ltd. Vs. Kshitiz Chhawchharia & Anr. With	Santanu Ghosh.	Deep Roy.
11.	Comp. App. (AT) (Ins) No. 1242 of 2019 Part Heard	Indian Renewable Energy Development Agency Ltd. Vs. Ramswarup Industries Ltd. & Ors. With	Varsha Banerjee	Dinkar Singh Deep Roy-RP Kumar Mihir-R4
12.	Comp. App. (AT) (Ins) No. 468 of 2020 Part Heard	Edelweiss Finvest Pvt. Ltd. VS. Ramswarup Industries Ltd.	Sonia Dube	Smriti Churiwal

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar